

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A.No.147/89 in
O.A.No.590/87

Date of decision: 16.3.80

S.K. SRIVASTAVA APPLICANT

VERSUS

UNION OF INDIA & ORS. RESPONDENTS

CORAM:

Hon'ble Shri P.K. Kartha, Vice-Chairman.

Hon'ble Shri D.K. Chakravorty, Member (A)

(ORDER OF THE BENCH DELIVERED BY
HON'BLE SHRI D.K. CHAKRAVORTY, MEMBER (A))

O R D E R

This application has been filed by the respondents in OA No. 619/87 for review of our order dated 23-5-1989.

2. We have carefully considered the Review Application but do not find any omission, mistake or error apparent on the face of the record in the above order. No new important matter or evidence has also been brought to our notice. This application for review is devoid of merit and is, accordingly, rejected with no order as to costs.

D.K. Chakravorty
(D.K. CHAKRAVORTY)
MEMBER (A)

P.K. Kartha
(P.K. KARTHA)
VICE CHAIRMAN